

**SCHEDULE I  
FORM A  
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF GAGANGIRI CONTAINERS LIMITED**

|    |                                                                                               |                                                                                                                                                                                                                                              |
|----|-----------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                      | P N INVESTMENT PRIVATE LIMITED                                                                                                                                                                                                               |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                     | 19 <sup>th</sup> May 1988                                                                                                                                                                                                                    |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ <del>REGISTERED</del>                 | RoC-Ahmedabad                                                                                                                                                                                                                                |
| 4. | CORPORATE IDENTITY NUMBER <del>/ LIMITED LIABILITY IDENTITY NUMBER</del> OF CORPORATE PERSON  | U65910GJ1988PTC010715                                                                                                                                                                                                                        |
| 5. | ADDRESS OF THE REGISTERED OFFICE <del>AND PRINCIPAL OFFICE (IF ANY)</del> OF CORPORATE PERSON | SHANTI SADAN DESAI STREET VAPI Valsad GJ 396191                                                                                                                                                                                              |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                             | 30 <sup>th</sup> September 2019                                                                                                                                                                                                              |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR  | MR. HEMANSHU LALITBHAI KAPADIA<br>ADD: OFFICE NO. 12, 14TH FLOOR, BUILDING NO.3, NAVJIVAN COMMERCIAL PREMISES CO-OP SOCIETY, LAMINGTON ROAD, MUMBAI 400 008<br>Email Id: hemanshu@hkacs.com<br>REG NO.: IBBI/IPA-002/IP-N00318/2017-18/10923 |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                            | 30 <sup>th</sup> October 2019                                                                                                                                                                                                                |

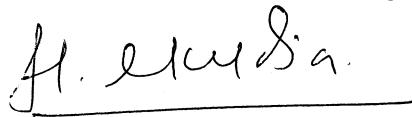
Notice is hereby given that P N INVESTMENT PRIVATE LIMITED has commenced voluntary liquidation on **30<sup>th</sup> September 2019**.

The stakeholders of P N INVESTMENT PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before **30<sup>th</sup> October 2019**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Signature of the Liquidator:



Name of the Liquidator: Mr. Hemanshu Lalitbhai Kapadia

Date: 1<sup>st</sup> October 2019

Place: Mumbai